

(b) (ii) *List of firm whose cases had been dropped without launching prosecution*

S. No.	Name of the firm	Type of food	Reasons for not launching prosecution
1.	M/s Glaxo Laboratories Ltd.	Glaxose-D	The case when examined was found not of adulteration.
2.	M/s India Resturant	Toned Milk	Deviation in milk-solids-not-fat by 0.21 percent was marginal as recommended by C.C.F.S.
3.	M/s Jagdish Chand Roshan Lal.	Mustard Oil	Deviation in Bellier's Turbidity Temp. by 1°C regarded as experimental variation as per recommendation of the C.C.F.S.
4.	M/s Grover & Co.	Curry Powder	The case when examined was found not of adulteration.
5.	M/s. V.P. Soda Water Factory	Sweetened Carbonated Water (Cola)	The case when examined was found not of adulteration.

(b) (iii) *Case under consideration of the Department*

S.No.	Name of the firm	Type of food	Nature of adulteration
1.	M/s Suraj Bhan Saral Kumar	Khandsari	Found to be in crystal form.

**Pre-1955 Steam Engines**

1879. SHRI ANANDA PATHAK: Will the Minister of RAILWAYS be pleased to state:

(a) how many steam engines which were put into commission before 1955 are still in use;

(b) whether boilers of these engines have been changed; and

(c) if so, the number of engines in which such boilers have been changed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIF): (a) 3403 Steam locomotives which were put on line before 1955, are still in service on Indian Railways.

(b) and (c). In accordance with the standard maintenance practice on Indian Railways, the boilers of locomotives are taken off during periodic overhaul in workshops and exchanged with already repaired boilers. There-

fore, generally no locomotive is running with its original boiler.

**Survey conducted by Social Scientists of National Institute of Health and Family Welfare**

1880. SHRIMATI MOHSINA KIDWAI: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that the report of the survey conducted by a team of social scientists of the National Institute of Health and Family Welfare is pending for a year now;

(b) if so, the reasons for not taking any action on the recommendations of the team; and

(c) what are the major recommendations and the Governments reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NILAR RANJAN LASKAR): (a) No.